

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET


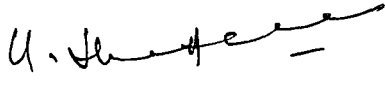
APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00410/15 with MA 290/00047/16 Date of Order : 30.05.2016</p> <p>Mr S.K. Malik, Counsel for applicant. Mr B.L. Tiwari, Counsel for respondents.</p> <p>Mr S.K. Malik Ld. Counsel appearing for applicant submitted that the OA has become infructuous. Mr B.L. Tiwari, Ld. Counsel for respondents is present.</p> <p>Accordingly, OA is dismissed as having become infructuous. MA No. 290/00047/16 is closed.</p> <div><div> [Praveen Mahajan] Administrative Member</div><div> [U. Sarathchandran] Judicial Member</div></div> <p>ss</p>